

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CIVIL APPEAL NO.1586 OF 2004

M/S. P. DASARATHARAMA REDDY COMPLEX

Appellant (s)

VERSUS

GOVERNMENT OF KARNATAKA & ANR.

Respondent(s)

(With office report)

With Civil Appeal No.1587 of 2004

(With appln(s) for permission to file additional documents and office report)

Civil Appeal No.1588 of 2004

(With office report)

Civil Appeal No.4187 of 2004

(With office report)

Civil Appeal No.5496 of 2004

S.L.P. (C) No.16117 of 2004

(With office report)

S.L.P. (C) No.17147 of 2004

(With office report)

Civil Appeal No.6323 of 2004

(With office report)

Civil Appeal No.6327 of 2004

(With office report)

Civil Appeal No.6328 of 2004

(With appln(s) for directions and office report)

Civil Appeal No.6508 of 2004

(With appln(s) for c/delay in filing SLP and prayer for interim relief)

Civil Appeal Nos.558-560 of 2006

(With office report)

....2/-

S.L.P. (C) No.24655 of 2004

(With office report)

S.L.P. (C) No.26073 of 2004

(With office report)

S.L.P. (C) No.5951 of 2006

(With office report)

S.L.P. (C) No.12552 of 2006

(With office report)

S.L.P. (C) No.12553 of 2006

(With office report)

S.L.P. (C) No.8597 of 2009



[ Alka Dudeja ]  
A.R.-cum-P.S.

[ Madhu Saxena ]  
Assistant Registrar